

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2134
ANSWERED ON:12.08.2011
SC/ST OFFICERS IN BANKS AND INSURANCE COMPANIES
Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

- (a) the details of Scheduled Caste(SC), Scheduled Tribe (ST) and Other Backward Class (OBC) officers serving in the post of General Manager and above in Public Sector Banks (PSBs) and Government Insurance Companies;
- (b) whether the Government proposes to allow the eligible persons belonging to the SC,ST and OBC categories in a specified proportion to participate in taking policy decisions formulation in Banks and Insurance institutions;
- (c) if so details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

- (a): The information is being collected and will be laid on the Table of the House.
- (b),(c)&(d): No, sir. The guidelines for whole- time directors of Public Sector Banks and Insurance Companies as approved by ACC do not provide for any reservation for Scheduled Caste, Scheduled Tribe and Backward Class.